

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

NOTIFICATION NO. 19 (RE-99)/ 1997-2002, NEW DELHI, THE 8th July, 1999

S.O. (E) :In exercise of the powers conferred under Section 5 of the Foreign Trade (Development & Regulations) Act, 1992 (No. 22 of 1992) read with Paragraph 1.3 of the Export and Import Policy, 1997-2002, as amended , the Central Government hereby makes the following amendment in the Export and Import Policy, 1997-2002.

In ITC(HS) Classification of Export and Import items(1997-2002, incorporating amendments made upto 31st August 1998) at Schedule 2 table B , the entry against ITC code no. 0703 shall be amended as under:

0703 Onions	Canalized	Export of Bangalore rose onions through M/s Karnataka State Agricultural Produce Processing and Export Corporation Ltd (KAPPEC Ltd) for 5000(five thousands only) MTs per month for two months (upto 7 th September 1999) .
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3. This issues in Public interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA

(P. C. TRIPATHI)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE

(ISSUED FROM FILE NO . 01/91/162/430/AM'99)